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ITEM NO.13

COURT NO.5

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17689/2012

(From the judgment and order dated 08/05/2012 in AA No.7/2012 of The
HIGH COURT OF BOMBAY)

ACC LIMITED(FORMERLY ASSTD.CEMENT CO.LD.

Petitioner(s)

VERSUS

GLOBAL CEMENTS LTD.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment,
amendment of Cause Title and with prayer for interim relief)

Date: 31/05/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR
(VACATION BENCH)

For Petitioner(s) Mr. S. Ganesh, Sr. Adv.
Mr. U.A. Rana, Adv.
Mrs. M. Mazumdar, Adv.
for M/S Gagrat & Co., Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Hearing concluded.

Judgment reserved.

(NARENDRA PRASAD)
COURT MASTER

(RENUKA SADANA)
COURT MASTER